

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.187/99

Wednesday this the 7th day of July, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

T.S.Suresh,
S/o Sankaran Nair,
aged 30 years,
Mattappallil House,
Velloor, Puthencruz PO.

...Applicant

(By Advocate Mr. T.A.Rajan)

Vs.

1. Union of India, represented by the Secretary, Ministry of Defence, New Delhi.
2. The Flag Officer Commanding-in-Chief, Headquarters, Southern Naval Command, Kochi.4.
3. The Cheif Staff Officer (P&A) Headquarters, Southern Naval Command, Kochi.4. ...Respondents

(By Advocate Mr.Govindh K Bharathan, SCGSC (rep.)

The application having been heard on 7.7.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The matter has come up before the Bench as the respondents have not filed their reply statement so far.

2. The applicant has filed this application for the following reliefs:

(i) to declare that the non-filling up of the existing vacancies of Machinist (SK) on the basis of Annexure.A4 recruitment rules as illegal;

(ii) to declare that the non consideration of the applicant to the existing vacancies of Machinist (SK) as illegal;

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(iii) to direct the respondents to fill up the existing vacancies of Machinist (SK) in accordance with Annexure.A.4 Recruitment Rules duly considering the applicant; and

(iv) to grant such other further reliefs that this Hon'ble Tribunal may deem fit and proper.

3. Learned counsel for the applicant states that by Order No.CS 2764 53 dated 20th May, 1999 the applicant has already been appointed as Machinist (SK) under the respondents, that he joined the post and that therefore, the reliefs having been extended to him by the respondents themselves, it is not necessary to proceed with the matter further.

4. Noting the above submission, the application is closed without going into the merits of the case. Parties will bear their own costs.

Dated the 7th day of July, 1999

B.N. Bahadur

B.N. BAHADUR

ADMINISTRATIVE MEMBER



A.V. HARIDASAN

VICE CHAIRMAN

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List of Annexures referred to in the Order:

Annexure.A4: A photo stat copy of the relevant portion of Recruitment/promotion rules SRO.338 (S1.3) dated 19.11.79 as amended vide SRO 131/84 24/87 and 200/89 in respect of Tradesmen skilled post.

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